

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12574/2013

(Arising out of impugned final judgment and order dated 21/11/2012 in WP No. 2033/1990 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION & ORS.

Respondent(s)

(with prayer for interim relief and office report)

Date : 24/04/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s)

Mr. M.L. Verma, Sr.Adv.
Mr. Suresh Singh, Adv.
For Ms. Ruchi Kohli,Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad,Adv.
Mr. Garvesh Kabra, Adv.

Ms. Sudha Pal, Adv.
Mr. Vimal Chandra S. Dave,Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter after the ensuing summer vacation on a non miscellaneous day.

[INDU POKHRIYAL]
COURT MASTER

[SUKHBIR PAUL KAUR]
A.R.-CUM-P.S.